

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.1263/2018

ANIL KUMAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(With appln.(s) for IA No.57100/2018 - EXEMPTION FROM FILING O.T.,
IA No.87060/2018 - EXEMPTION FROM FILING O.T. and IA No.8455/2022 -
GRANT OF BAIL)

Date : 08-03-2022 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE VIKRAM NATH

For Appellant(s) Mr. Setu Niket, Adv.
Ms. Priyanjali Singh, AOR

For Respondent(s) Mr. Sarvesh Singh Baghel, AOR

UPON hearing the counsel the Court made the following
O R D E R

- 1 The application for bail is dismissed at this stage.
- 2 List the appeal for hearing in the third week of July 2022.

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Court Master